NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 28.11.2019 NOTICE

Take notice that the following matters Adjourned on 28.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. With	28.11.2019	09.01.2020
2.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	28.11.2019	09.01.2020
3.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India &Anr.	28.11.2019	09.01.2020

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By Order

-sd/-Registrar